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Title: Regarding alleged killing of three people and injuring two people by three BSF Jawans at Chittabari, compensation to the deceased families and inquiry into the incident.

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Mr. Chairman, Sir, around 3:30 p.m. on the 17th, exactly when we were discussing the Demands for Grants in respect of the Ministry of Home Affairs in this House, at Chittabari under the Sabroom Police Station in my Constituency, three errand BSF jawans tried to molest a tribal woman, Shrimati Suranlaxmi Tripurra, who was returning from her farmland. When other people came to rescue the woman, these three jawans shot them brutally. Three people – Shri Meen Kumar Tripurra, Shri Padma Kumar Tripurra, and Shrimati Suranlaxmi Tripurra – died on the spot, and two others have been injured. I demand that these three jawans be immediately suspended from service and handed over to the State Police. A high-level inquiry should be initiated by an independent agency. Proper compensation to the families of the three deceased and to the two injured persons should be granted at the rate of Rs.10 lakh and one government job each. All treatment costs should be borne by the Government. And the 31st Battalion of BSF should be withdrawn from that area and the culprits should be booked.

HON. CHAIRPERSON: Shri Md. Badaruddoza Khan, Shri Sankar Prasad Datta, Shri P. Karunakaran and Shrimati P.K. Shreemathi Teacher are permitted to associate with the issue raised by Shri Jitendra Chaudhury.